

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 06th day of May 2009

Original Application No. 224 of 2007

Hon'ble Mr. A.K. Gaur, Member (J)

Hon'ble Mr. S.N. Shukla, Member (A)

Vijai Kumar Verma, S/o Sri M.G. Verma, R/o 106, Bodn
Raj Vihar, Sipri Bazar, Jhansi

. . . Applicant

By Adv : Sri R.K. Nigam

V E R S U S

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Chief Electrical Engineer, North Central Railway, Allahabad.
3. Divisional Railway Manager, North Central Railway, Jhansi.
4. Chief Workshop Manager, N.C. Rly., Workshop Jhansi.
5. Mahendra Kumar, Section Engineer (Train Lighting) C/o Divisional Railway Manager, North Central Railway, Jhansi.
6. Shri R.P. Tiwari, Section Engineer (TL) through Divisional Railway Manager, North Central Railway, Jhansi.

. . . Respondents

By Adv: Shri Ravi Ranjan

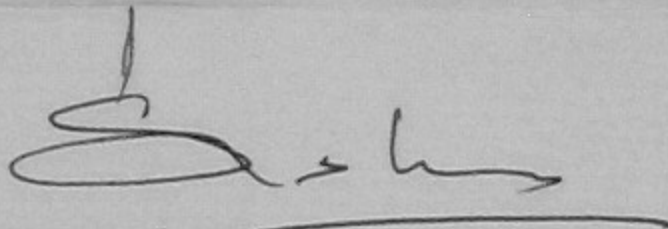
O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J

Sri R.K. Nigam learned counsel for the applicant
and Sri Ravi Ranjan learned counsel for the
respondents.

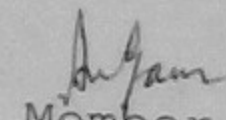
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2. In view of the clear and specific averment made in the Suppl. CA by the respondents that the applicant had already given promotion as Section Engineer and his grievance has been redressed by the respondents, we are firmly of the view that this OA has become infructuous. The same is accordingly dismissed as having become infructuous. No cost.



Member (A)

/pc/



Member (J)